

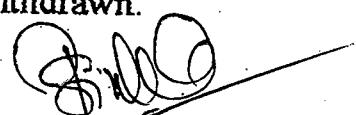
OA 460/06
Dt. 17.8.2006

Shri S.N.Paswan, ld. counsel for the applicant.
Shri Mukundjee, ld. SC for the respondents.

ORDER [ORAL]

After some arguments, the learned counsel for the applicant seeks permission to withdraw this application, which is allowed.

2. This application stands disposed of as withdrawn.



[P.K.Sinha]VC

mps.